

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/4987/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dibyajyoti Mahanta,
District & Sessions Judge,
Golaghat.

Dated Guwahati the th 20 July, 2022.

Sub: **Casual leave.**

Ref:- No. DJ(G) 7625 dated 15.07.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 16.07.2022 along with station leave permission, with the official vehicle, at own cost, from the morning of 16.07.2022 till the morning of 18.07.2022**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/4988/dated , 20-07-2022

Copy to.

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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